

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:349
ANSWERED ON:18.04.2000
WITHDRAWAL OF SECURITY
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have withdrawn National Security Guards deployed to provide security to some VIPs;
- (b) if so, the criteria adopted for pruning the security cover of VIPs and VVIPs alongwith the number of persons whose security cover is sought to be removed or curtailed;
- (c) the justification for public announcement of this step; and
- (d) the action taken against the persons responsible for such an announcement ?

Answer

MINISTER OF HOME AFFAIRS

(SHRI L.K. ADVANI)

(a to d) : In order that adequate police force is available for the security of common citizens and that appropriate security is provided to threatened persons, Government continuously reviews deployment on personal security and makes such necessary changes as are required on the basis of threat perception to ensure optimal use of the force. As a result of a recent review of security of protectees, NSG protection has been withdrawn in a few cases.

This Ministry has recently made a detailed review of its policy on this subject. Salient features of the New Policy were released through a Press Conference on 7.2.2000 with a view to giving the general public a clear perception of the Ministry's approach on the subject. No specific cases were mentioned in the Press Conference.